

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

Statement showing Category-wise Institution, Disposal and Pendency of main cases for the month of August 2019

Description of Cases	Opening Balance of the month	Total Institution during the month	Total Disposal during the month	Closing Balance of the month
CIVIL CASES				
Regular First Appeal	31317	298	208	31407
Execution First Appeal	47	1	2	46
Regular Second Appeal	50795	430	162	51063
Execution Second Appeal	388	6	2	392
First Appeal from Order (MACT)	45308	430	434	45304
First Appeal from Order (Misc)	6565	75	36	6604
First Appeal from Order (Matrimonial)	2034	19	28	2025
Petition U/S 24 of HMA	0	0	0	0
Second Appeal from Order	279	9	12	276
Civil Revision	13269	547	424	13392
Civil Writ Petition	68262	3028	2271	69019
Letters Patent Appeal	3402	136	134	3404
Election Petitions	20	0	0	20
Recreminatory	1	0	0	1
Application in Election Petition	17	1.1	7	21
Probate	5	0	1	4
Matrimonial Reference	0	0	0	0
Income Tax Cases	2	0	0	2
Income Tax Appeals	1654	43	56	1641
Sales Tax Reference	2	0	0	2
Sales Tax Cases	0	0	0	0
Sales Tax Appeal	31	2	1	32
Wealth Tax Cases	0	0	0	0
Wealth Tax Appeal	33	0	0	33
Gift Tax Cases	0	0	0	0
Gift Tax Appeal	11	0	0	11
Estate Duty Cases	0	0	0	0
Central Custom Excise Salt/ Custom Appeals	13	0	0	13
Central Excise Cases	0	0	0	0
Central Excise Act	136	8	1	143
Interest Tax Appeals	0	0	0	0
Vat Appeals	399	19	1	417
General Vat Reference	0	0	0	0

Vat Revisions	5	0	0	5
Vat Case	0	0	0	0
Central Excise Salt Reference/Gold Control Reference/Income Tax Reference/Wealth Tax Reference/Gift Tax Reference/Excise Duty Reference	60	0	0	60
Civil Reference	4	0	0	4
Civil Original	15	0	0	15
Civil Contempts	4750	321	489	4582
Contempt Appeal Civil Petition	16	0	0	16
Arbitration Cases	490	22	14	498
Execution Liquidation	0	0	0	0
Company Appeals	41	0	1	40
Company Petitions	273	0	1	272
X-Objection	1943	41	17	1967
Transfer Application	526	100	88	538
Review Applications	998	35	73	960
Civil Suit - Original Side	1	0	0	1
Total of Civil Cases	233112	5581	4463	234230
CRIMINAL CASES				
Criminal Appeal - DB	12939	92	19	13012
Criminal Appeal - DB Acquital	1433	45	3	1475
Criminal Appeal - SB	42927	301	39	43189
Criminal Appeal - SB Acquital	798	16	1	813
Criminal Revision	14623	298	124	14797
Criminal Revision (Family)	1008	86	34	1060
Criminal Writ	154	74	65	163
Murder Reference	9	0	0	9
Contempt Appeals (Criminal)	102	0	0	102
Criminal Main Misc	30217	4150	2825	31542
Criminal-Complaint-OJ	1	0	0	1
Pet. U/s 378 (3&4)	8558	377	34	8901
Criminal Reference	2	0	0	2
Total of Criminal Cases	112771	5439	3144	115066
Total of Main Cases (Civil & Criminal)	345883	11020	7607	349296

Institution includes 89 cases of Remand back and Restored cases.